

National Company Law Tribunal


Allahabad Bench

CP NO. 72/ALD/2017
CAA No 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Narens hrcc Education Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Anjani Kumar	PCS	petitioner	
<u>2.</u>	KULDEEP SINGH	STA	D/L	K. Singh

C.P. No.72/ALD/2017, CAA No. 19/ALD/ 2017

Sri Anjani Kumar PCS along with Sri Shahid Kazmi, advocate for the petitioner.

Pursuant to a direction as issued by this court on 9th January, 2018, the ROC now submits its revised report through its letter dated 19.01.2018, received by this Registry on 22.01.2018.

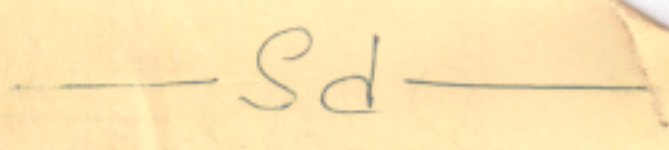
In addition to the above, the petitioner further filed a supplementary affidavit clarifying the issue raised in this courts' previous order dated 9th January, 2018.

A copy of such affidavit be provided to the learned CGSC and to the Central Govt. through the office of the RD/ OL. The matter is listed for affidavit in rebuttable, if any, for further hearing.

The matter to be listed on 19th February, 2018.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)